

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 146 /2015

CORAM: 1. Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th December, 2016, 10.30 A.M

Name of the Company		Tara Jain. -Versus- Misrilall Dharamchand Pvt. Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. A-K. SHRIVASTAVA ADV.
2. A-K. MUKHERJEE ADV
3. PUJASHREE DHAKHOLIA ADV

Petitioner

09.12.2016

1. SANDIP KR. DATTA, ADV
2. DEEPNATH ROY CHOWDHURY, ADV
3. SHYANTEE DATTA

Respondents

09/12/16

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present. On perusal of the record it is found that CA No.333/2016 is pending for disposal. Respondents prayed for an early disposal of the CP. As the hearing of the CP has already been started, as such the CA No.333/2016 becomes infructuous and hence disposed of without any cost. Due to paucity of time hearing in C.P. could not be completed.

Fixed on 20.12.2016.

(MANORAMA KUMARI)
MEMBER (J)